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26 CRLREV-Criminal Revision. 8797	
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28 CRP-Revision Petition. 155	
29 CRREV-Criminal Revision 259	
30 CS(OS)-Civil suits. 1	
31 CUSREF-Reference under Customs Act. 3	
32 CVA-Civil Appeals 3	
33 CVREV-Civil Revision. 39	
34 CVRVW-Civil Review. 19	
35 DSREF-Confirmation under Sec.336 Cr.P.C. 5	
36 EC-Execution Case. 3	
37 ELA-Appeals from Judgement in Election Pet. 14	
38 ELPET-Election Petitions. 28	
39 EXFA-Execution First Appeal. 3	
40 EXOS-Execution Application. 4	
41 EXP-Execution Petition. 21	
42 FA-First Appeal 1078	
43 FAO-First Appeal from Orders. 2748	
44 FA(OS)-FA from Judgement in original suits. 1 45 GA-Government Appeals 112	
46 GCRLA-Government Appeals 390 47 GUAP-Pet. under Guardianship and Wards Act. 10	
48 IP(M)-Main Petition (Insolvency ACt.) 1	
49 ITA-Appeals Income-tax 363	
50 JCRA-Jail Criminal Appeals 15	
51 JCRLA-Jail Criminal Appeal 1204	
52 JCRLRV-Jail Criminal Revision. 10	
53 JCRMC-Jail Criminal Misc.Case. 1	
54 LAA-Appeals (Land Acquisition Act) 954	
55 LPA-Letters Patent Appeals. 34	
56 MACA-Motor Accident Appeals. 6103	
57 MAC-Motor Accident Claims. 1	
58 MA-Miscellaneous Appeals 100	
59 MATA-Matrimonial Cases (Appeals) 859	

60	MFA-FA against Spl. Jurisdiction Cases.	10
61	MJC-Misc.Judicial Case.	59
62	MSA-SA from judgements in Misc. Cases.	83
63	OCRMC-Original Crl. Miscellaneous Case	100
64	OJC-Original Jurisdiction case (Writ)	1659
65	OREF-References.	1
66	Original Application in Bhubaneswar Bench	3
67	Original Application in Cuttack Bench	49
68	OS-Original Suit.	1
69	OTAPL-Other Tax Applications.	121
70	OTC-Other Tax Case.	6
71	OVTA-Tax Appeal Under OVAT ACt.	1
72	RCFA-First Appeals(Rent Control Matters)	1
73	Review Petition in Cuttack Bench	1
74	RFA-FA from Judgement and Decree in Suit	2167
75	RPFAM-Revision US 19 of Family Court Act.	1587
76	RSA-Second Appeal from Judgement and Decree.	6610
77	RVWPET-Review Petition.	1686
78	SAO-Second Appeal from Appellate Order.	219
79	SA-Second Appeal	2311
80	SCLP-Pet.for leave to appeal to Supreme Court	1
81	SJC-Special Jurisdiction Case (Tax Matters)	185
82	SM-Suo Motu.	46
83	SPA-Sp.Appeal before DB	5
84	STAPL-Appl.for direction to make a reference.	1
85	STREV-Sales Tax Revision.	1550
86	TA-Tax Appeal	12
87	TEST-Testamentary Cases.	1
88	TREV-Tax Revesion	99
89	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	250
90	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	797
91	WA-Appeals before DB against SB Judgement	3140
92	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	756
93	WP(C)-Writ Petition under Art.226 and 227.	61296
	Grand Total	150586